

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Diary No.2142/2001 OA 829/2001

Dated this Friday the 23rd Day of November, 2001

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman
Hon'ble Shri B.N. Bahadur, Member (A)

Shri A. Paul Durai
Junior Engineer II, Diesel Loco,
D-228, 15 Bungalows, Bhusawal,
Dist. Jalgaon.

.. Applicant.

VERSUS

1. Union of India, through
The General Manager,
Central Railway, C.S.T., Mumbai.
2. The Divisional Railway Manager,
Central Railway, Bhusawal Division,
Bhusawal, District Jalgaon. .. Respondents.

ORDER (ORAL)
{ Per : Shri B.N. Bahadur, Member (A) }

This application has been filed on 30.3.2001 and certain objections have been raised which have not been complied with even after the matter was placed before the Tribunal and he was granted time for more than once, Applicant/Counsel has not removed the objections. It is B.N.B. therefore presumed that the applicant is not interested in pursuing the matter. The application is therefore dismissed. The application may be numbered. No costs.

B.N.Bahadur

(B.N. Bahadur)
Member (A)

B. Dikshit

(Birendra Dikshit)
Vice Chairman.

H.